GOVERNMENT OF INDIA MINISTRY OF MINES LOK SABHA UNSTARRED QUESTION NO. 3844 ANSWERED ON 11.12.2019

MINING OF ROCK PHOSPHATE

†3844. SHRI ANURAG SHARMA:

Will the Minister of MINES be pleased to state:

- (a) the objections of the Ministry of Environment and Forests regarding mining of rock phosphate in village Sonrai, district Lalitpur of Uttar Pradesh;
- (b) the steps taken by the Government to remove the above objections;
- (c) the time by which permission is likely to be granted for mining of rock phosphate by the Government; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS (SHRI PRALHAD JOSHI)

- (a): Rock phosphate deposit in Sonrai area district Lalitpur, mostly falls in Tori & Pisnari reserve forest. For carrying out exploration/ prospecting in forest land, NOC from forest department is mandatory as per the latest guidelines of Ministry of Environment and Forests & Climate Change under letter no. 5-3/2007/FC, dated 24.12.2018.
- (b): After completing joint inspection with forest officials and receiving NOC's from village, sub district and district level FRA(2006) committee's, part 'A' of form 'C' was submitted on Parivesh Portal (proposal no. FP/UP/MRL/L/2019 on 06.11.2019) for receiving NOC from forest department to carrying out exploration.
- (c) & (d): Geology and Mining Department, State Government of Uttar Pradesh has granted exploration work of Rock phosphate to MECL funded by NMET. Upon completion of exploration work as per Mines & Minerals (Development & Regulation) Act, 2015, auctionable block will be prepared and proposed for mining activity.
